

No.54

FRIDAY 20 JULY, 2018

11.30 A.M.

1. QUESTION

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1.SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

- 1.Transport (Demand No. 13).
2. Printing & Stationary (Demand No. 20).
3. Public Works (Demand No. 21).
4. Fire & Emergency Services (Demand No. 26).
5. Administrative Tribunal (Demand No. 28).
6. Panchayats (Demand No. 31).
7. Government Polytechnic, Panaji (Demand No. 37).
8. Government Polytechnic, Bicholim (Demand No. 38).
9. Goa College of Engineering Farmagudi (Demand No. 40).
10. Archives and Archaeology (Demand No. 45).
11. Food & Drugs Administration (Demand No. 53).
12. Law (Demand No.62).
13. Department of Sainik Welfare (Demand No. 63).
14. Planning, Statistics & Evaluation (Demand No. 75).
15. Goa Gazetteer (Demand No.79).
16. Tourism (Demand No. 78).
17. Department of Tribal Welfare (Demand No. 81).
18. Airport (Demand No. 84).

2.SHRI MANOHAR PARRIKAR, Chief Minister To lay the following Notifications/Orders:

1. Notification No. DPSE/III/MOSPI-SDG/112/2017/1922 dated 23/11/2017 published in the Official Gazette, Series-II No. 34 dated 23/11/2017.
2. Notification No. DPSE/III/MOSPI-SDG/112/2017/1923 dated 23/11/2017 published in the Official Gazette, Series-II No. 34 dated 23/11/2017.
3. Notification No. DPSE/III/MVDA/2014/2012 dated 11/01/2018 published in the Official Gazette, Series-II No. 41 dated 11/01/2018.

3. PRIVATE MEMBERS' RESOLUTIONS

(1)**Shri Chandrakant Kavalekar**, Leader of Opposition to move the following:

“This House strongly recommends the Government to develop, promote and beautify the Deao Palace at Quepem, being a culturally rich and heritage place, which lies alongwith the Kushawati river Dam in to a touristic place.”

(2)**Shri Pravin Zantye**,MLA to move the following:

“This House strongly recommends the Government to make immediate arrangements to upgrade the status of the Primary Health Centre at Sankhali to Community Health Centre, as it is having around 50,000 to 60,000 population under its jurisdiction.”

(3)**Shri Luizinho Faleiro**, MLA to move the following:

“This House strongly recommends the Government that CCTV Cameras be installed in all Temples, Churches, Mosques and other important traditional sites of worships such as crosses and religious shrines.”

(4)**Shri Ravi S. Naik**, MLA to move the following:

“This House unanimously resolves that the State should preserve the heritage monuments like Basilica of Bom Jesus, Aguada Fort, Shri Mangueshi Temple, Se Cathedral, Reis-Magos Fort, Chapora Fort, Shri Shantadurga Temple-Kavlem, St. Augustine Tower/Church, Shri Mahalaxmi Temple, Cabo de Rama Fort, etc. and not to entrust/permit the adoption of heritage monuments of the State of Goa to Private/Public Sector Companies and Individuals”

(5)**Shri Rajesh Patnekar**, MLA to move the following:

“This House strongly resolves that the scheme of special grants of Rs.400/- per student, which is presently applicable to the aided Primary Schools, with medium of instruction as Marathi and Konkani should be made applicable to those Government Primary Schools where medium of instruction is Marathi and Konkani.”

4. **GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR 2018-19(LAST DAY)**

ASSEMBLY HALL
PORVORIM-GOA
19th JULY, 2018

N.B.SUBHEDAR
SECRETARY